

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2024				
Court- wise pendency of Cases as on 31.07.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	823	421	1244
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2), Agartala	766	456	1222
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala(EXCL. POCSO)	0	88	88
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	641	425	1066
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala(FTSC)	295	309	604
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	19	19
7	Sri Rajib Bhattacharjee, Judge, Family Court, Agartala	542	407	949
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	446	433	879
9	Smt. Tanusree Debnath, Civil Judge (Senior Division), (Court No.1), Agartala	700	12	712
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	860	0	860
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	284	1125	1409
12	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	79	1631	1710
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	242	952	1194
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	146	980	1126
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	43	1116	1159
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	25	746	771
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	49	824	873
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	29	1164	1193
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	49	1035	1084
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	40	1082	1122
Total		6059	13225	19284
Station-wise pendency of Cases as on 31.07.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5071	12385	17456
Total		5071	12385	17456
2	Family Court, Agartala	542	407	949
3	Addl. Judge, Family Court, Agartala	446	433	879
Total		988	840	1828
Grand Total		6059	13225	19284

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2024				
Court- wise pendency of Cases as on 31.07.2024				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	189	211	400
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	201	185	386
3	Sri Subhra Nath, Judge, Family Court, Udaipur	134	203	337
4	Smti. Chhandita Debnath, Civil Judge (Senior Division), Udaipur	320	0	320
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	104	513	617
6	Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur (Vacant) Charge remains with Smti. Mohana Deb, JM., First Class-cum- Civil Judge(Jr.Div.), Udaipur	42	305	347
7	Smt Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	8	523	531
8	Smt Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	13	594	607
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	9	598	607
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	4	607	611
Total		1024	3739	4763
Station-wise pendency of Cases as on 31.07.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	877	2331	3208
2	Amarpur	13	1205	1218
Total		890	3536	4426
3	Family Court, Udaipur	134	203	337
Grand Total		1024	3739	4763

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2024				
Court- wise pendency of Cases as on 31.07.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Govinda Das, District & Sessions Judge, Belonia	231	218	449
2	Addl.District & Sessions Judge, Belonia (Vacant), Charge remains with Sri Govinda Das, District Judge, Belonia	110	39	149
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	174	106	280
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Belonia	120	0	120
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	43	431	474
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	126	428	554
7	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	22	392	414
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom	36	56	92
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	14	395	409
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	49	316	365
Total		925	2381	3306
Station-wise pendency of Cases as on 31.07.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	652	1508	2160
2	Sabroom	99	767	866
Total		751	2275	3026
3	Family Court, Belonia	174	106	280
Grand Total		925	2381	3306

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2024				
Court- wise pendency of Cases as on 31.07.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	140	185	325
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar(FTSC)	4	64	68
3	Sri Sankari Das, Judge, Family Court, Kailashahar	149	386	535
4	Smt. Ishika Dan, Civil Judge(Senior Division), Kailashahar	282	0	282
5	Smt. Deepa Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	124	636	760
6	Smti. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	196	365	561
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No.1)	60	488	548
8	JM., First Class-cum-Civil Judge(Jr. Div.), (Court No.2), Kailashahar (Vacant) , Charge remains with Smt. Ranjabati Roy , CJ (Jr.Div)-cum- JM., First Class, Kailashahar	54	392	446
Total		1009	2516	3525
Station-wise pendency of Cases as on 31.07.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	860	2130	2990
Total		860	2130	2990
2	Family Court , Kailashahar	149	386	535
Grand Total		1009	2516	3525

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2024				
Court- wise pendency of Cases as on 31.07.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	284	269	553
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	179	332	511
3	Judge, Family Court, Dharmanagar (Vacant) Charge remains with Sri Mridul Chakraborty	211	120	331
4	Sri Shaurav Saha, Civil Judge (Senior Division), Dharmanagar	256	0	256
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	130	819	949
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	205	619	824
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	79	541	620
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	284	286
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	8	409	417
Total		1354	3393	4747
Station-wise pendency of Cases as on 31.07.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1133	2580	3713
2	Kanchanpur	10	693	703
Total		1143	3273	4416
3	Family Court, Dharmanagar	211	120	331
Grand Total		1354	3393	4747

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2024				
Court- wise pendency of Cases as on 31.07.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District & Sessions Judge, Sonamura	210	489	699
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	73	117	190
3	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	212	466	678
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	48	414	462
5	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	23	310	333
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	189	293	482
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	43	1636	1679
8	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	110	1653	1763
Total		908	5378	6286
Station-wise pendency of Cases as on 31.07.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	493	1679	2172
2	Bishalgarh	342	3582	3924
Total		835	5261	6096
3	Family Court , Sonamura	73	117	190
Grand Total		908	5378	6286

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2024				
Court- wise pendency of Cases as on 31.07.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	92	197	289
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	108	201	309
3	Judge, Family Court, Khowai (Vacant) charge remains with Sri Veda Pratim Debbarma, District & Sessions Judge, Khowai	79	72	151
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	115	0	115
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	42	970	1012
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	46	1089	1135
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	22	975	997
Total		504	3504	4008
Station-wise pendency of Cases as on 31.07.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	425	3432	3857
Total		425	3432	3857
2	Judge, Family Court, Khowai	79	72	151
Grand Total		504	3504	4008

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2024				
Court- wise pendency of Cases as on 31.07.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	64	165	229
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	34	47	81
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	13	22	35
4	Sri Rahul Roy, Civil Judge (Senior Division), Ambassa	48	0	48
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	28	252	280
6	Smt. Archana Reang, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	4	194	198
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	73	122	195
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	12	504	516
9	Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur (Vacant) Charge remains with Smt. Madhumita Biswas , SDJM-cum-CJ (Jr.Div), Kamalpur	80	469	549
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	16	495	511
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	14	259	273
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	73	73
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	4	71	75
Total		390	2673	3063
Station-wise pendency of Cases as on 31.07.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	178	658	836
2	Kamalpur	165	1095	1260
3	Longtharai Valley	30	754	784
4	Gonda Twisa	4	144	148
Total		377	2651	3028
5	Family Court, Ambassa	13	22	35
Grand Total		390	2673	3063

District-wise pendency of Civil and Criminal Cases as on 31.07.2024

Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6059	13225	19284
2	Gomati District, Udaipur	1024	3739	4763
3	South Tripura District, Belonia	925	2381	3306
4	Unakoti Judicial District, Kailashahar	1009	2516	3525
5	North Tripura District, Dharmanagar	1354	3393	4747
6	Sepahijala District, Sonamura	908	5378	6286
7	Khowai District, Khowai	504	3504	4008
8	Dhalai District, Ambassa	390	2673	3063
Total		12173	36809	48982